



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 95,116 & 145 of 2017 In CP No.12/71/HDB/2016
NAME OF THE COMPANY	Mack Soft Tech Private Limited
NAME OF THE PETITIONER(S)	Quinn Finance
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited
UNDER SECTION	71

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MR. SWAPNIL GUPTA	Adv	Swapnil@capitaladvisors.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Jayant Mehta, Shri M.K.Swapnil Gupta and Shri M. Ramu, Learned Counsels for the Petitioner and Shri Pervinder, Learned Counsel for the Respondent

At the request of the Learned Counsels, post the case on 09.10.2017

Member (T)

Member (J)